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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**O.A.No.210/797/2017**

**Dated this Friday the 15th day of March, 2019**

**Coram:Dr. Bhagwan Sahai, Member (A).**  
**Shri R. N. Singh, Member (J).**

1. **MUKESH KUMAR PATNI**,  
son of MOOL Chand G.,  
Age 58 years 09 months,  
Dy.C.S./T/E/Works (Group "A"  
Post), under C.S.T.E.'s Office,  
5<sup>th</sup> Floor, Churchgate Station Building,  
Mumbai-400 020, State of Maharashtra,  
and residing at:C-401,  
4<sup>th</sup> Floor, Officer's  
Flat, Bandra (West),  
State of Maharashtra-400 050.
2. **GAVENDRA PAL SINGH**  
son of Shri S.P.Singh,  
date of birth:04.04.1964,  
age: 53 years 08 months,  
working as: Dy.CSTE/C/CCG  
(W.Rly.), Headquarters CCG,  
Office of Chief Signal and Telecom  
Engineer (Const), 6<sup>th</sup> Floor,  
Station Building, Churchgate,  
Mumbai 400 020, and residing at:  
25, 13<sup>th</sup> Floor, Sky Scraper,  
Officers Flats, Western Railway,  
Mumbai Central, Mumbai 400 008,  
State of Maharashtra.
3. **SHAILESH KUMAR NIRANJAN**  
son of late Ganesh Prashad  
Niranjan, date of birth: 04.05.1962,  
age:55 years 07 months,  
working as: Senior DSTE/SOLAPUR,  
(Group "A" Post) in ofice of  
Sr. DSTE/Solapur, DRM's Office,  
Satrasta Chauk, Solapur 413 001, and  
residing at: RB-IV-206,  
Railway Quarters, Bijapur Road,  
Near Satrasta Chauk, Solapur,  
State of Maharashtra-413 001.
4. **JOSE THOMAS**  
Son of Late M.M.Thomas,

date of birth: 02.04.1967,  
 Age: 50 years 08 months,  
 working as: Dy. CSTE (P&D) HQ,  
 Central Railway (Group "A"  
 Post, under Principal chief  
 Signal and Telecom Engineer,  
 PCSTE OFFICE, 3<sup>rd</sup> Floor,  
 Annex Building, Chatrapati  
 Shivaji Maharaj Terminus (CSTM),  
 Mumbai-400 001, and residing  
 at: RB-IV, Bldg.2, Flat-4, 1<sup>st</sup> Floor,  
 Railway Quarters, Matunga (East),  
 Mumbai-400019, State of Maharashtra.

...Applicants.

( By Advocate Shri R. G. Walia ).

**Versus**

1. **THE UNION OF INDIA**,  
 Through-through the Chairman,  
 Railway Board, Rail Bhavan,  
 Raisina Road, Rafi Ahmed Kidwai  
 Marg, New Delhi-110 011.
2. **RAILWAY BOARD**,  
 Through-Secretary, Rail Bhavan,  
 Raisina Road, Rafi Ahmed Kidwai Marg,  
 New Delhi-110 011.
3. **GENERAL MANAGER**,  
 Central Railway,  
 Headquarters Office,  
 Chatrapati Shivaji Maharaj  
 Terminus (CSTM), Mumbai- 400001.
4. **GENERAL MANAGER**,  
 Western Railway,  
 Headquarters Office,  
 Churchgate, Mumbai-400 020.
5. **DEPARTMENT OF PERSONNEL & TRAINING  
(DOPT)**,  
 Through Secretary,  
 Government of India,  
 North Block, New Delhi-110001.
6. **SHRI R.K.KUSHWAHA**  
 S/o Sri Raj Koshire Kushwaha,  
 Assistant Signal And Telecom  
 Engineer, East Central Railway,  
 Danapur, residing at: No.899/D,  
 Officers Rent House, Near DRM Office,

Khagaul, District: Patna 801 105.

... Respondents.

( By Advocate Shri V. S. Masurkar ).

O R D E R (O R A L)  
Per : R. N. Singh, Member (J)

**Present.**

Shri R. G. Walia, learned counsel for the applicant.

Shri V. S. Masurkar, learned counsel for the respondents.

The learned counsel for the applicant submits that during the pendency of the aforesaid OA the Hon'ble Apex Court has decided the SLP (c) No.2244/2017 on 07.09.2018 and claims of the applicants are squarely covered by that judgment of the Hon'ble Apex Court. Accordingly, he wants to withdraw the present OA. He submits that, in view of the judgment of the Hon'ble Apex court dated 07.09.2018 in SLP (c) No.2244/2017, the OA has become infructuous.

In view of above, the OA is disposed of as having become infructuous. Any pending MAs also stands disposed of. No order as to costs.

(R. N. Singh)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

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